

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/(IB)/2018
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	ADITYA MUKERJEE	RESPONDENT	
	S. CHOLARASAN	Operational Clerk	

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that the settlement talks between the parties are in progress. He prayed for time to make submissions in relation to the outcome of the settlement talks. Time is enlarged at request. Put up on 10.04.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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